

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2348  
TO BE ANSWERED ON AUGUST 03, 2023**

**FUNDS UNDER AMRUT**

**NO. 2348. SHRI RAHUL KASWAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has implemented Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for development of urban areas and if so, the details thereof;**
- (b) whether a survey has been conducted regarding the funds sanctioned and utilized in first phase of AMRUT;**
- (c) if so, the details thereof with regard to Rajasthan, fund/area/city-wise along with funds released therefor;**
- (d) whether several complaints are being received regarding implementation/construction of works sanctioned in first phase of AMRUT; and**
- (e) if so, the details thereof with regard to Churu Parliamentary Constituency in Rajasthan?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a): Government has implemented Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Scheme for development of urban areas, it was launched on June 25, 2015, in 500 selected cities across the country covering around 60% of the Urban Population. The focus of AMRUT Scheme is to provide basic infrastructure for water supply, sewerage & septage management, storm water drainage, non-motorised urban transport and development of green spaces & parks in 500 Mission cities.**

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**(b) & (c): No such survey has been conducted regarding the funds sanctioned and utilized in first phase of AMRUT Scheme. Further, under AMRUT funds are allocated to all States/ Union Territories at the beginning of the mission and not city-wise or year-wise. So far, Central Assistance of ₹1,457.97 crore has been released for implementation of projects under AMRUT Scheme in the Rajasthan State and utilisation certificates of ₹1,456.95 crore have been received.**

**(d) & (e): Government of Rajasthan has informed that, minor complaints were registered while execution of the sewerage work in the Churu city under AMRUT scheme. According to that report all the above complaints have already been redressed within time limit and no complaint is pending at present.**

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